

Annexure-7

Name of the corporate debtor: Vasoo Builders Private Limited; Date of commencement of CIRP: 18/09/2025; List of Creditors as on: 28/04/2026

List of operational creditors (Government Dues)

(Amounts in INR)													
Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set - off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax- TDS Department	Central Government	11-10-2025	8,81,100	8,81,100	Unsecured	No	-	-	-	-	-	
2	Deputy Commissioner of Income Tax, Circle-7(1)(1), Bengaluru	Central Government	11-11-2025	19,89,86,114	19,41,66,117	Unsecured	No	-	-	-	-	48,19,997	Amount not admitted pertains to the excess interest claimed by the creditor
3	Employee Provident Fund Organisation	Central Government	06-11-2025	5,48,826	5,48,826	Unsecured	No	-	-	-	-	-	
4	The Deputy Commissioner of Commercial Tax(audit)-4.7, DGSTO-4, Bengaluru	State Government	21-02-2026	1,92,28,066	1,92,28,066	Unsecured	No	-	-	-	-	-	
TOTAL				21,96,44,106	21,48,24,109			-	-	-	-	48,19,997	